

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3370
ANSWERED ON:14.12.2011
ABOLITION OF RULES RESTRICTING INDIAN CARRIERS
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to abolish the aircraft rules which restricted Indian carriers to fly abroad;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) how many Domestic Airlines are already operating in foreign routes; and
- (e) the details of Domestic Policies for foreign routes for Indian carriers?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) to (e): There is no provision in the Aircraft Rules restricting Indian carriers to fly abroad. Guidelines for operation of scheduled international air transport services by Indian carriers is given in Aeronautical Information Circular (AIC) number 8/2009. As per this AIC, Indian carriers having a minimum of five years` experience of continuous operation of domestic scheduled air transport services and at least twenty aircraft in its fleet are eligible to fly on international routes. At present, Air India, Air India Express, Jet Airways, Jetlite, Kingfisher Airlines, Spicejet and indigo are operating on foreign routes.